0.00	tion No. 99/TL/2021 DTICE UNDER CLAUSE (a) OF S	Dated: 6.6.202
0	F SECTION 15 OF THE ELECTRI	ICITY ACT, 2003
200 Pow 29, 1 "Tra from on E	application under sub-section (1) of Section 3 (the Act) has been made by Bikaner-II Bh ver Grid Corporation of India Limited, Saudar Gurgaon-122001, Haryana to establish the ti nsmission System strengthening scheme for solar Energy Zones in Rajasthan (8.1 GW) suild, Own, Operate and Maintain (BOOM) ba: s "the Project") consisting of the following elem	iwadi Transco Limited nini, Plot No.2, Sector ransmission system fo or evacuation of powe under Phase II-Part F" sis (hereinafter referred
Sr. No.	Name of the Transmission Element	Scheduled COD in months from Effective Date
1.	Establishment of 400 kV switching station at Bikaner–II PS with 420kV (2x125 MVAR) bus reactor. 400 kV line bays – 4 numbers. 125 MVAr, 420 kV bus reactor -2 numbers. 400 kV, 80MVAr line reactor on each circuit at Bikaner–II end of Bikaner–II – Khetri 400 kV 2xD/c Line – 4 numbers. Switching equipment for 400 kV ICTs along with bays – 10 numbers. 400 kV Line bays – 6 numbers. 220 kV line bays – 16 numbers. 420 kV reactors along with bays – 2 numbers. Suitable bus sectionaliser arrangement at 400 kV and 220kV	18 Months from effective date or June 2022, whichever is later
2.	Bikaner-II PS - Khetri 400 kV 2xD/c line (Twin HTLS* on M/c Tower)	
3.	1x80 MVAr Fixed Line reactor on each circuit at Khetri end of end of Bikaner -II – Khetri 400 kV 2xD/c Line - 4 numbers.	
4.	4 number of 400 kV line bays at Khetri for Bikaner-II PS-Khetri 400kV 2xD/c line	
5.	Khetri- Bhiwadi 400 kV D/c line (Twin HTLS)*	R. P. Carlos R. C.
6.	2 number of 400 kV line bays at Khetri for Khetri - Bhiwadi 400kV D/c line	
7.	2 number of 400 kV(GIS) line bays at Bhiwadi for Khetri-Bhiwadi 400 kV D/c line	THE DECKS
3.	STATCOM at Bikaner-II S/s ± 300 MVAr, 2x125 MVAr MSC, 1x125 MVAr MSR	
2. Prov millio PFC Cen 3.	h minimum capacity of 2100 MVA on each circ The applicant has been selected as the rider with the lowest levelized transmission of on per annum on the basis of the competitive Consulting Limited in accordance with the G tral Govt. under Section 63 of the Act. The Central Transmission Utility has reco	Transmission Service sharges of Rs. 1404.86 bidding carried out by uidelines issued by the mmended for grant o
trans 4. orde trans	smission licence to the applicant to es smission system. Based on material available on record, the r dated 5.6.2021 in Petition No. 99/TL/20; smission licence to the applicant for establis	Commission has, vide 21, proposed to issue
5. mad Bika	em as noted in para 1 above. A copy of the application, along with its anne le by the applicant for grant of inter-State to iner-II Bhiwadi Transco Limited before the assed at the website www.powergrid.in or in e Commission's office by following the laid door	ransmission licence to Commission can be spected by any persor
of S Corr afore addr	Notice is hereby given in pursuance of claus ection 15 of the Act that suggestions or ob mission's proposal to grant transmission lice esaid, be sent to the undersigned by 25.6.20 ress. The suggestions or objections received I not be considered.	jections, if any, to the nce to the applicant, as 021 at the above noted
shal 7. Corr obje		urther hearing by the files suggestions

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